GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2315

ANSWERED ON Monday, August 4, 2025/Sravana 13, 1947 (Saka)

EQUAL DISTRIBUTION OF CSR FUNDS

QUESTION

2315. MS. S JOTHIMANI:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total Corporate Social Responsibility (CSR) spending by companies during the last three years, sector-wise and State-wise;
- (b) whether the Government has mapped underserved districts receiving low CSR investments and if so, the action taken to encourage equitable distribution of CSR funds;
- (c) the key sectors receiving the highest CSR allocations; and
- (d) whether the Government is promoting CSR investment in areas like education, women's empowerment and rural infrastructure and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a): The CSR framework is disclosure based and companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. On the basis of annual filings made by companies in the MCA21 registry, State-wise and Development Sector-wise CSR expenditure for the last three Financial Years from FY 2021-22 to FY 2023-24 are attached at Annexure-I and Annexure-II respectively.
- (b): CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. The Government does not issue any directions to the companies to spend in a particular area or activity.
- (c): Sector-wise CSR expenditure for the last three Financial Years from FY 2021-22 to FY 2023-24 is provided in Annexure-II.
- (d): The activities mentioned in Schedule VII including education, women's empowerment and rural infrastructure are broad based. CSR is a Board driven process and the Board of the company has to ensure that the approved amount has been spent on the assigned activity(ies). In case any amount remains unspent then such amount shall be transferred in the designated fund(s) in Schedule VII in the prescribed time limit.

Annexure-I

Refer to part (a) of Lok Sabha Unstarred Question no. 2315 for 04.08.2025 State-wise CSR expenditure from FY 2021-22 to FY 2023-24

(Amount in Rupees Crore)

			(Allount III IX	apoce Cicio,
S.No.	States/ UTs	FY	FY	FY
		2021-22	2022-23	2023-24
1.	Andaman And Nicobar Islands	9.71	2.53	3.03
2.	Andhra Pradesh	663.50	986.77	1,129.75
3.	Arunachal Pradesh	119.42	13.36	39.57
4.	Assam	406.42	474.96	488.62
5.	Bihar	178.97	241.41	260.53
6.	Chandigarh	51.19	18.44	113.31
7.	Chhattisgarh	317.70	609.08	422.73
8.	Dadra and Nagar Haveli & Daman and Diu	18.27	23.22	30.17
9.	Delhi	1,198.50	1,517.07	1,949.95
10.	Goa	45.43	60.91	85.79
11.	Gujarat	1,613.18	2,060.02	2,707.54
12.	Haryana	687.13	720.38	816.95
13.	Himachal Pradesh	140.27	141.40	148.59
14.	Jammu and Kashmir	50.68	72.19	98.54
15.	Jharkhand	243.95	389.65	414.63
16.	Karnataka	1,849.82	2,058.73	2,254.88
17.	Kerala	241.58	362.85	387.91
18.	Lakshadweep	0.97	0.02	0.36
19.	-	14.84	11.72	30.41
20.	Madhya Pradesh	427.48	668.32	600.47
21.		5,407.40	5,705.54	6,065.95
22.		15.62	53.60	83.19
23.	•	19.63	22.94	30.94
24.	<u> </u>	6.94	11.01	4.48
25.	7 7	12.46	13.57	15.41
26.		752.37	994.82	1,389.39
27.		9.31	14.29	32.68
28.		185.41	263.51	351.89
29.	Rajasthan	713.85	1,122.65	1,145.67
30.		28.24	36.18	41.87
31.	Tamil Nadu	1,441.03	1,637.12	1,968.76
31.		688.58	1,040.61	1,054.92
33.		15.91	1,040.61	9.45
34.	-	+		
		1,345.02	1,213.12	1,545.01
35. 36		228.09 574.80	307.60	360.76
36.		571.89 5 790.59	782.74	862.57
37.		5,789.58	6,104.58	6,960.21
38.		1,631.01	1,145.78	1,000.83
39.	NEC/Not Mentioned*	0.09	10.12	1.06
	Total	27,141.45	30,932.08	34,908.75

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

^{*} Companies either did not specify the names of State/UT or indicated more than one State/UT where projects were undertaken.

Refer to part (a) of Lok Sabha Unstarred Question no. 2315 for 04.08.2025 Development-wise CSR expenditure from FY 2021-22 to FY 2023-24

(Amount in Rupees Crore)

S.No.	Development Sector	FY	FY	FY
		2021-22	2022-23	2023-24
1.	Agro forestry	35.52	67.28	74.47
2.	Animal welfare	174.35	325.44	531.14
3.	Armed Forces, Veterans, War Widows/ Dependants	47.65	63.63	68.04
4.	Art and culture	260.39	449.21	704.04
5.	Conservation of natural resources	274.90	584.65	423.47
6.	Education	6,719.89	10,414.93	12,134.57
7.	Environmental sustainability	2,441.82	2,008.04	2,429.97
8.	Gender equality	104.97	121.15	204.17
9.	Health care	8,049.49	7,023.60	7,150.81
10.	Livelihood enhancement projects	880.50	1,703.64	2,360.09
11.	Poverty, Eradicating Hunger, Malnutrition	1,903.78	1,282.73	1,233.93
12.	Rural development projects	1,847.07	2,059.41	2,408.09
13.	Safe drinking water	192.34	252.78	327.45
14.	Sanitation	314.53	438.81	375.23
15.	Senior Citizens Welfare	80.34	153.91	159.82
16.	Setting up homes and hostels for women	101.00	49.50	41.80
17.	Setting up orphanage	27.54	44.99	31.57
18.	Slum area development	58.38	94.22	38.82
19.	Socio-economic equalities	165.30	159.19	200.81
20.	Special education	191.08	319.50	396.57
21.	Technology incubators	8.57	1.48	1.91
22.	Training to promote sports	311.71	542.53	692.09
23.	Vocational skills	1,053.80	1,206.75	1,396.55
24.	Women empowerment	264.94	417.26	454.22
25.	Other Central Government Funds	1,631.01	1,145.78	1,000.83
26.	NEC/Not mentioned*	0.59	1.65	68.32
Total		27,141.45	30,932.08	34,908.75

(Data upto 31.03.2025) (Source: Corporate Data Management Cell)

^{*} Companies either did not specify the names of sectors or indicated more than one sector where projects were undertaken